

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3857/230/HDB/2017
NAME OF THE COMPANY	People Combine Educational Initiative Limited (Transferor company No.1)
NAME OF THE TRANSFEROR	People Combine Educational Initiative Limited (Transferor company No.1)
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	KPKUNARAO@CAW @SNAICCA	G. N.
		9441407470	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K. Phani Kumar, Learned Counsel for the Petitioner. The Learned Counsel submit that he has not complied with the objections raised by the office and he wanted to comply with the same. Post the case on 14.11.2017.

Member (T)

Bm

Member (J)